

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Date: 11-03-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.188 of 2017 (SZ)	C.H.Balamohanan Pudhucherry Vs The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A Counsel for Applicant M/s. K.R. Harin for R2,R3 & R5 M/s. G.Dhamodaran for R6 M/s. S.Padma for R7	10-04-2019
2	Application No.268 of 2017(SZ)	Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. Vs Chief Conservator, Forest Dept., Kerala &15 others	M/s. Sheeja P D Counsel for Applicant M/s. E.K.Kumaresan for R1,R13,R14 M/s. Rema Smrithi for R4 M/s. Raju Sebastian for R11,R12	10-04-2019
3	Review Application No.15 of 2017 IN Application No.243 of 2014(SZ)	M/s. Sri Suryodaya Processing (P) Ltd., Unit – I and II, Periasemur Post, Erode Vs S.M.Govindasamy, Secretary, People Health and Development Council, Erode and 5 others	M/s. S.Kolandasamy Counsel for Applicant M/s. A.Suresh Sakthimurugan for R1 M/s. Rita Chandrasekar for R3 & R4	10-04-2019
4	Review Application No.16 of 2017 IN Application No.244 of 2014(SZ)	M/s. Sri Suryodaya Processing (P) Ltd., Unit – I and II, Periasemur Post, Erode Vs S.M.Govindasamy, Secretary, People Health and Development Council, Erode and 5 others	M/s. S.Kolandasamy Counsel for Applicant M/s. A.Suresh Sakthimurugan for R1 M/s. Rita Chandrasekar for R3 & R4	10-04-2019
5	Application No.256 of 2017 (SZ)	Central Pollution Control Board Through Shri S.Suresh Regional Director,	M/s. D.S.Ekambaram Counsel for Applicant M/s. K.Mohan for R1	10-04-2019

		<p>Regional Directorate (South) Bengaluru</p> <p>Vs</p> <p>M/s.Shree Halasiddanath SSK Ltd., Rep.,by General Manager, Belgaum – Dist, Karnataka and 19 others</p>	<p>M/s. M.R.Gokul Krishnan for R2</p> <p>M/s. Devraj Ashok for R3</p> <p>M/s.Arjun Suresh for R4</p> <p>M/s. H.Yasmeen Ali for R5,R11,R14 & R16</p> <p>M/s. A.Gunasekaran for R7</p> <p>M/s. King & Patridge for R9</p> <p>M/s. T.Sai Krishnan for R10 & R13</p> <p>M/s. K.Gunasekaran for R15</p> <p>M/s. R.Parthasarathy for R17</p> <p>M/s.V.K. Rema Smrithi for R18</p> <p>M/s.E.K.Kumaresan for R19</p> <p>M/s. Aiyar & Dolia for R20</p>	
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.237 of 2017 (SZ)	<p>Manakunnam Village, Padashekara Samrakshana Samithy</p> <p>Rep.,by its Secretary K.P.Varghese</p> <p>Vs</p> <p>Thripunithura Municipality, Municipality Building, Thripunithura, Ernakulam District, Kerala and 15 others</p>	<p>M/s. Peter T.Thomas</p> <p>Counsel for Applicant</p> <p>M/s. A.V.Arun for R1</p> <p>M/s.S.Sree Kumar Associates for R2,R3,R4,R6</p> <p>M/s. Bindhu C.G.Ajitha Law Associates for R5</p> <p>M/s. Rema Smrithi for R8,R9,R10 to R13,R15</p> <p>M/s.Kumaresan for R7,R14,R16</p>	10-04-2019

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Registrar I/C